

MAN-DAYS LOST

264. SHRI D.C. SHARMA :
SHRI NITIRAJ SINGH CHAU-
DHARY :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

- (a) whether it is fact that more man-days were lost in 1966 than those in 1965;
- (b) the number of man-days lost during 1967 so far;
- (c) the reasons therefore, and
- (d) the steps taken by Government to check the same ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) : (a) Yes.

(b) The *provisional* figure of man-days lost during January—July is 59.17 lakhs.

(c) Increase in the man-days lost during 1966 was mainly due to disputes over issues like wages, allowances and bonus.

(d) The State Labour Ministers have been requested to strengthen the Implementation Machinery in their States so as to ensure that the Code of Discipline is faithfully observed both by employers and workers.

WAGE BOARD FOR COAL MINING INDUSTRY

265. SHRI TULSIDAS DASAPPA :
SHRI K. R. GANESH :
SHRI P. RAMAMURTI :
SHRI A. K. GOPALAN :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the tripartite discussions between the Government representatives, employers' and workers' representatives have been held to assist in the smooth implementation of the recommendations of the wage Board for the Coal Mining Industry.

(b) if so, the result thereof; and

(c) the number of collieries which have since implemented the recommendations of the Wage Board ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) : (a)

and (b). Bi-partite meetings were arranged between the parties in the months of July and August, 1967 to ensure smooth implementation of the Wage Board's recommendations. Discussions were continued after the meetings also and understanding is reported to have been reached between most of the managements and their unions, over the question of implementation.

(c) Statistical information in this regard is awaited.

CENTRAL STATE FARMS

266. SHRI TULSIDAS DASAPPA : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether the offers made by the Government of Kerala, Madras and Madhya Pradesh for setting up Central State Farms have been considered; and

(b) if so, the decisions taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) and (b). The Government of Madras have since decided to start a farm of their own. As regards Kerala and Madhya Pradesh, the matter is still under correspondence with those Governments.

CORPORATION FOR POSTAL AND TELEGRAPH SERVICE

267. SHRI MARANDI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether it is a fact that his Ministry is examining the proposal for forming a Corporation for the Postal and Telegraph Services;

(b) if so, whether Government are studying the British proposal for a similar move there;

(c) whether any report has been made by the Working Group on the Post and Telegraph Board set up by the Administrative Reforms Commission in this regard; and

(d) if so, when the final decision is likely to be taken thereon ?